

(4)
D.A.NO.

907/93

A/3

(4)

(6) 09/12/93

Hon'ble Mr Maharajdin, Member-J
Hon'ble Miss Usha Sen, Member-A

On the request of counsel for the applicant
the case is adjourned.

Stay order shall continue till further order.

Ubl
A.M.

Je
J.M.

102
C.A / R.A. has been exchanged.
Pleadings are complete.
File submitted before Hon'ble
court on 14.9.95 along with
OA-898 of 93.

B
13.9.95